

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. †2007
TO BE ANSWERED ON 22.09.2020

FINANCIAL/NON-FINANCIAL ASSISTANCE TO MSMEs

†2007. SHRI KUNWAR PUSHPENDERA SINGH CHANDEL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government proposes to provide financial and non-financial assistance to Micro, Small and Medium Enterprises (MSMEs) and if so, the details thereof;
- (b) whether payments are not being done on time to these industries;
- (c) if so, the details of pending payments, State-wise;
- (d) whether the number of facility centres of these industries in country is scarce and if so, the details thereof; and
- (e) whether the Government proposes to ensure the necessary procurement of produce of said industries by the Government; and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI PRATAP CHANDRA SARANGI)

(a): Ministry of Micro, Small and Medium Enterprises (MSME) implements various schemes/programmes for providing financial and non-financial assistance to MSME Sector in the country. These include, Prime Minister Employment Generation Programme (PMEGP), Credit Guarantee Scheme for Micro and Small Enterprises (CGTMSE), Interest Subvention Scheme for Incremental Credit to MSMEs, Credit Linked Capital Subsidy and Technology Upgradation Scheme (CLCS-TUS), Micro and Small Enterprises Cluster Development Programme (MSE-CDP), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), A Scheme for Promoting Innovation, Rural Industry & Entrepreneurship (ASPIRE), Public Procurement Policy, Procurement and Marketing Support Scheme, Zero Defect Zero Effect (ZED) Scheme and Entrepreneurship Skill Development Programme (ESDP).

(b) & (c): Subsequent to the creation of SAMADHAAN Portal and initiatives taken by Hon'ble Finance Minister under Aatma Nirbhar Bharat Abhiyan, the payment to MSMEs has been improved considerably. The details of pending payments as available on SAMADHAAN Portal are given in Annexure-1.

(d): Ministry of MSME implements Micro and Small Enterprises Cluster Development Programme (MSE-CDP) under which 79 Common Facility Centres (CFCs) have been set-up for the benefit of micro and small enterprises.

(e): Yes Sir. To provide Marketing support to MSEs, Ministry of MSME has notified the Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012 under the MSMED Act, 2006 which is effective from 1st April 2012 and has become mandatory w.e.f. April 2015. Now, it mandates 25% annual procurement from MSEs by Central Ministries /Departments/Central Public Sector Enterprises (CPSEs) including 4% from MSEs owned by SC/ST and 3% from MSEs owned by Women entrepreneurs. The details are given below:

Year	Total Procurement (Rs in Crores)	Procurement from MSEs(including SC/ST owned MSEs) (Rs in Crores)	Procurement from MSEs owned by SC/ST (Rs in Crores)	Procurement from MSEs owned by Women (Rs in Crores)
2018-19 165 CPSEs	Rs.153477.05	Rs.40399.54 (26.32%) (No. of MSEs Benefited-128124)	824.71(0.54%) (No. of MSEs Benefited-4587)	232.56 (0.15%) (No. of MSEs Benefited-1410)
2019-20 136 CPSEs	Rs.124021.81	Rs. 38386.55 (30.95%) (No. of MSEs Benefited-156684)	Rs. 685 (0.55%) (No. of MSEs Benefited-6309)	Rs. 390.62 (0.31%) (No. of MSEs Benefited-3610)
2020-21 96 CPSEs Till 17-09-2020	Rs. 28842.43	Rs. 9509.62 (32.97%) (No. of MSEs Benefited-45945)	Rs. 238.86 (0.55%) (No. of MSEs Benefited-6309)	Rs. 207.19 (0.72%) (No. of MSEs Benefited-1098)

Annexure-1

Annexure-I referred to in reply to parts (b) & (c) of Lok Sabha Unstarred Question No. 2007 for answer on 22.09.2020.

Ministry of Micro, Small & Medium Enterprises

MSME SAMADHAAN – Delayed Payment Monitoring Portal – State wise Report

<https://samadhaan.msme.gov.in> Date of Report: - 14/09/2020

State wise Report From 01/04/2019 to 31/03/2020:-

S.No.	State	Applications filed by MSEs	Applications Reject by MSEFC Council	Mutually Settled Applications	Applications ready for Consideration by MSEFC Council	Applications to be made actionable by council **	Cases	
		Amount Payable as per applications Filed (Rs. Crore)	Rejected Amount (Rs. Crore)	Amount Payable in Mutually Settled Applications (Rs. Crore)	Amount involved in Applications ready for Consideration (Rs. Crore)	Actionable Application Amount (Rs. Crore)	Applications Disposed by MSEFC Council	Applications Converted into Case by MSEFC Council Under various stages of hearing
							Amount Settled By MSEFC Council (Rs. Crore)	Amount involved in Applications Converted into Case Under various stages of hearing (Rs. Crore)
1	MAHARASHTRA	6600	3074	571	420	0	326	2209
		1485.3693	383.5681	47.5405	455.7003	0	63.1172	535.4432
							37.2879	
2	DELHI	2317	0	360	1921	0	0	36
		606.8531	0	21.152	503.346	0	0	82.3551
							0	
3	GUJARAT	2026	1	144	0	0	101	1780
		785.3548	0.0312	7.5342	0	0	15.7749	762.0145

							15.3552	
4	HARYANA	1903	0	175	1003	0	300	425
		378.9033	0	48.6616	132.106	0	64.8237	133.3119
							54.6683	
5	UTTAR PRADESH	1811	742	208	423	0	56	382
		500.4721	221.7278	20.7302	59.6647	0	14.9591	183.3903
							3.6449	
6	KARNATAKA	1760	15	182	1082	0	29	452
		450.1779	10.2719	11.2011	197.2698	0	1.5178	229.9174
							1.136	
7	TAMIL NADU	1634	496	149	598	0	94	297
		259.8146	67.9584	11.7218	103.5941	0	27.8311	48.7091
							22.3363	
8	RAJASTHAN	1416	2	201	1098	0	9	106
		366.5393	0.6463	28.9387	322.3408	0	0.0161	14.5973
							0.0161	
9	PUNJAB	1107	197	50	763	0	3	94
		127.9272	16.4631	4.972	95.2128	0	0.9667	10.3126
							0.918	
10	WEST BENGAL	866	14	109	516	0	3	224
		229.6902	0.4886	23.2097	151.496	0	0.1842	54.3117
							0.1842	
11	TELANGANA	520	71	43	261	0	10	135
		443.9105	14.7156	6.2432	234.3366	0	0.9409	187.6741
							0.9409	
12	MADHYA PRADESH	397	0	32	365	0	0	0
		49.4265	0	4.4085	45.018	0	0	0
							0	
13	CHHATTISGARH	346	219	30	3	0	0	94

		140.1976	99.7798	1.8714	1.5267	0	0	37.0198
							0	
14	UTTARAKHAND	306	33	6	207	0	3	57
		63.4012	8.8301	2.7249	18.8029	0	0.0859	32.9574
							0.0859	
15	KERALA	292	0	39	124	0	55	74
		55.496	0	2.7164	30.5867	0	9.4135	12.7795
							0	
16	ODISHA	208	0	22	36	0	11	139
		39.9859	0	1.5454	4.0715	0	0.3605	34.0086
							0.1947	
17	CHANDIGARH	145	0	10	85	0	0	50
		95.7501	0	0.4323	88.0833	0	0	7.2345
							0	
18	ANDHRA PRADESH	134	0	8	120	0	0	6
		70.9891	0	0.832	63.863	0	0	6.2942
							0	
19	HIMACHAL PRADESH	116	0	6	110	0	0	0
		17.3949	0	0.1097	17.2851	0	0	0
							0	
20	GOA	104	13	3	2	0	26	60
		19.7509	0.8913	0.1021	1.0161	0	2.3013	15.4401
							2.3848	
21	DAMAN AND DIU	101	23	12	65	0	0	1
		4.6135	0.8859	0.8064	2.7685	0	0	0.1526
							0	
22	JHARKHAND	97	10	8	41	0	12	26

		63.6972	7.5662	0.8344	24.9183	0	1.9761	28.4022
							0.5891	
23	BIHAR	82	0	12	70	0	0	0
		11.8361	0	2.8903	8.9458	0	0	0
							0	
24	DADRA AND NAGAR HAVELI	69	0	15	54	0	0	0
		95.4742	0	0.0578	95.4164	0	0	0
							0	
25	ASSAM	48	0	3	45	0	0	0
		5.3762	0	0.0455	5.3307	0	0	0
							0	
26	MEGHALAYA	35	0	6	2	0	26	1
		3.2846	0	0.0285	0.2964	0	2.939	0.0206
							0	
27	JAMMU AND KASHMIR	31	0	0	13	0	7	11
		11.6598	0	0	3.3534	0	1.5579	6.7485
							1.5579	
28	ANDAMAN AND NICOBAR ISLANDS	31	22	5	4	0	0	0
		1.1046	0.8707	0.0195	0.2144	0	0	0
							0	
29	PUDUCHERRY	16	0	2	14	0	0	0
		0.2867	0	0.0156	0.2711	0	0	0
							0	
30	TRIPURA	1	0	0	1	0	0	0
		0.1347	0	0	0.1347	0	0	0

							0	
31	SIKKIM	0	0	0	0	0	0	0
		0	0	0	0	0	0	0
							0	
32	ARUNACHAL PRADESH	0	0	0	0	0	0	0
		0	0	0	0	0	0	0
							0	
33	NAGALAND	0	0	0	0	0	0	0
		0	0	0	0	0	0	0
							0	
34	MANIPUR	0	0	0	0	0	0	0
		0	0	0	0	0	0	0
							0	
35	MIZORAM	0	0	0	0	0	0	0
		0	0	0	0	0	0	0
							0	
36	LAKSHADWEEP	0	0	0	0	0	0	0
		0	0	0	0	0	0	0
							0	
37	LADAKH	0	0	0	0	0	0	0
		0	0	0	0	0	0	0
							0	
	Grand Total	24519	4932	2411	9446	0	1071	6659
		6384.8721	834.695	251.3457	2666.9701	0	208.7659	2423.0952
							141.3002	

****15 days not passed yet after filling application. Application is actionable (convert application to case or reject the application) by MSEFC Council only after 15 days of filling application.**